



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday,19th July 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 2**

**[DIVISION BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO DIVISION BENCH-II), ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
7	Crl.L.P./14/2020 BY SLIP in Crl.A./476/2020	SRI MANTU KALITA <b>Versus</b> STATE OF ASSAM AND 2 ORS.	MR Z ALAM MR D C NATH MD. S U AHMED MS. S NAZNEEN	MR. S BORA (R-2,3) MR. D P MANDAL (R-2,3) PP, ASSAM
	<b>WITH</b> Crl.A./476/2020 (Filing Number)	MANTU KALITA <b>Versus</b> STATE OF ASSAM AND 2 ORS.		
	<b>WITH</b> I.A.(Crl.)/175/2020	MANTU KALITA <b>Versus</b> STATE OF ASSAM AND 2 ORS.	MR Z ALAM MR D C NATH MD. S U AHMED MS. S NAZNEEN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 19/07/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-04-2022	To	19-07-2022
3)	MR S SARMA	02-06-2022	To	28-07-2022
4)	MS. B BHUYAN	18-07-2022	To	05-08-2022
5)	MR. P K SARMA	18-07-2022	To	30-07-2022
6)	MR. R K JAIN	18-07-2022	To	20-07-2022
7)	MR. J P SARMA	18-07-2022	To	30-07-2022
8)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
9)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022
10)	MR A CHANDRAN	18-07-2022	To	29-07-2022
11)	DR. R SARMAH	19-07-2022	To	31-07-2022
12)	DR. N DEKA	19-07-2022	To	28-07-2022
13)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
14)	MR B K KAR	26-07-2022	To	06-08-2022





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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 64 TO 126), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**ORDERS**

40	WP(C)/4617/2022 FIXED	NAGUIB KHAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	GA, ASSAM
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**HEARING**

41	WP(C)/5700/2012 BY SLIP	MD. JALAL UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.R DEV MR.R DHAR MSR RANGMAI	GA, ASSAM MRS A VERMA SC, HEALTH
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LEAVE NOTE OF ADVOCATES FOR 19/07/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-04-2022	To	19-07-2022
3)	MR S SARMA	02-06-2022	To	28-07-2022
4)	MS. B BHUYAN	18-07-2022	To	05-08-2022
5)	MR. P K SARMA	18-07-2022	To	30-07-2022
6)	MR. R K JAIN	18-07-2022	To	20-07-2022
7)	MR. J P SARMA	18-07-2022	To	30-07-2022
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14)	MR B K KAR	26-07-2022	To	06-08-2022
15)	MR. H L MAURYA	21-07-2022	To	28-07-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO CRIMINAL BENCH (CRL.A.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
43	AB/1828/2022 B/O	IMTAJ KHAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. J LASKAR MR R DAS	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
44	AB/1658/2022 FIXED	ANSUMAN BASUMATARY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. R CHETRI A SWARGIARY R MALAKAR	PP, ASSAM
45	<b>WITH</b> AB/1637/2022	PALLAVI THAKURIA <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. A BHATTACHARYA MR. K MALAKAR MS S DAS	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 19/07/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-04-2022	To	19-07-2022
3)	MR S SARMA	02-06-2022	To	28-07-2022
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 11**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),  
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL SIT TILL RISING OF  
DIVISION BENCH-II AND WILL SIT AGAIN  
AFTER RISING OF THE DIVISION BENCH  
COMPRISING OF HONOURABLE MR. JUSTICE  
N.K. SINGH AND HIS LORDSHIP, IF TIME  
PERMITS]**

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<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
		<b>WITHDRAWAL</b>		
37	Bail Appln./1514/2022 B/O	GIRISH KR PANYANG <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MS. P BORAH MR. G TAMULI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-04-2022	To	19-07-2022
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 12**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 60 TO 117), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
33	WP(C)/2149/2017 B/O	RAJIB LOCHAN KAKOTI <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.P GOHAIN MS.B PHUKAN MS.M BHUYAN MR.D BORGOHAIN	GA, ASSAM MR. G CHOUDHURY(R-5) MR.K K GOSWAMI(R-5) MS.S KAUSHIKR-5
<b>MOTION</b>				
34	WP(C)/4651/2022 B/O	ROWMARI PHUKON FADIA SELF HELP GROUP <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR D KALITA	GA, ASSAM SC, M A C
35	WP(C)/4652/2022 B/O	M/S DEHING PART-I FISHERY COOPERATIVE SOCIETY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S BANIK	GA, ASSAM SC, M A C
36	WP(C)/4653/2022 B/O	KADAMI KOCH AND 37 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA	GA, ASSAM SC, REVENUE SC, GMC
<b>ADMISSION</b>				
37	WP(C)/2723/2022 BY SLIP	CMJ UNIVERSITY AND 14 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. B D KONWAR SR. ADV. MR J SINGH MR P DOLEY	ASSTT.S.G.I.
38	<b>WITH</b> WP(C)/3665/2017	CMJ UNIVERSITY and 5 ORS <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. S SAIKIA MR. R DAS MR. R KALITA MR. R SALOI MS. J DEKA MR. J. SINGH MR. N S SINGH	C.G.C. MR. H GUPTA(R-1 to R-3) ASSTT. S.G.I.
	<b>WITH</b> I.A.(Civil)/3021/2017 <b>in</b> WP(C)/3665/2017	THE UNION OF INDIA and 3 ORS <b>Versus</b> CMJ UNIVERSITY and 3 ORS	C.G.C. MR.H GUPTA	MR.S SAIKIA MS.J DEKA MR.N S SINGH

**WITH**  
I.A.(Civil)/3652/2019  
**in** WP(C)/3665/2017

THE UNION OF INDIA AND 3 ORS  
**Versus**  
CMJ UNIVERSITY AND 3 ORS

C.G.C.  
MRS. A GAYAN

MR. S SAIKIA  
MR. R DAS  
MS. J DEKA  
MR. N S SINGH

**WITH**  
I.A.(Civil)/122/2021  
**in** WP(C)/3665/2017

CMJ UNIVERSITY AND 3 ORS.  
**Versus**  
THE UNION OF INDIA AND 3 ORS.

MR B D KONWAR  
MR. R KALITA  
MR. R SALOI  
MR. J. SINGH

ASSTT.S.G.I.

**WITH**  
I.A.(Civil)/1398/2021  
**in** WP(C)/3665/2017

THE UNION OF INDIA 3 ORS  
**Versus**  
CMJ UNIVERSITY AND 3 ORS

MRS. A GAYAN

MR. B D KONWAR SR. ADV.

**WITH**  
I.A.(Civil)/2000/2021  
**in** WP(C)/3665/2017

CMJ UNIVERSITY and 3 ORS  
**Versus**  
THE UNION OF INDIA and 3 ORS

MR. B D KONWAR SR. ADV.  
MRS J M KONWAR  
MR. R DAS  
MR. R KALITA  
MR. R SALOI  
MR. J. SINGH

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LEAVE NOTE OF ADVOCATES FOR 19/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-04-2022	To	19-07-2022
3)	MR S SARMA	02-06-2022	To	28-07-2022
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 17**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO CRIMINAL BENCH (CRL.PET.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGMENT</b>				
29	Crl.Rev.P./218/2020	SATISH DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B PHUKAN MR. P KR KALITA	MS. B BARUAH MR. N K MURRY PP, ASSAM
30	Crl.Rev.P./4/2021	DR. MRIGEN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M BISWAS MR M BASUMATARI MS M DAS	PP, ASSAM
<b>ORDER NO STEPS</b>				
31	Crl.Pet./594/2022 FIXED	UTASAV KADAM <b>Versus</b> STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY MR. S C KEYAL MR Z KAMAR MR R K MOUR MS. J BHATTACHARJEE MISS P DAS	PP, ASSAM
<b>STAY MATTERS</b>				
32	Crl.Pet./116/2017 FIXED	DR. BIMAN CH. CHETIA <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.G UZIR MR. R DE MR.S M BARUAH MR.M SAIKIA MR.H DAS MR.M GOGOI MR.T K DAS	MR. K D CHETRI (R2) MS R BARUAH (R2) MR.D GOGOI(R-2) MR.S BORTHAKUR R-2 MR M HAZARIKA(R-2) PP, ASSAM
33	Crl.Pet./594/2021 WITH LCR 1 FILE, FIXED	SITESH DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR R CHAKRAVORTY MR D DAS MR. M CHALIHA	PP, ASSAM
34	Crl.Pet./593/2021 WITH LCR 1 FILE	SITESH DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR R CHAKRAVORTY MR D DAS MR. M CHALIHA MR R SHARMA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-04-2022	To	19-07-2022
3)	MR S SARMA	02-06-2022	To	28-07-2022
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 19**

**[CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA)), ALONG WITH THE FOLLOWING MATTERS ON MONDAY AND TUESDAY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>WITHDRAWAL</u></b>				
33	FAO/33/2019 B/O	SRI RAJIV LOCHAN KAKATI <b>Versus</b> SMT. PARASMONI BARMAN AND 4 ORS.	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN MS KASHMIRI BORAH	MR G CHOUDHURY N JOSHI MS. S KAUSHIK
	<b>WITH</b> I.A.(Civil)/2124/2019 <b>in</b> FAO/33/2019	SRI RAJIV LOCHAN KAKATI <b>Versus</b> SMT. PARASMONI BARMAN AND 4 ORS.	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN MS KASHMIRI BORAH	
<b><u>ORDERS</u></b>				
34	Arb.A./6/2022 FIXED	UNION OF INDIA AND 2 ORS. <b>Versus</b> M/S JYOTI FORGE AND FABRICATION	MR. B K DAS MR H P GUWALA	MR. M BISWAS MS M DAS
	<b>WITH</b> I.A.(Civil)/689/2022 <b>in</b> Arb.A./6/2022	UNION OF INDIA AND 2 ORS. <b>Versus</b> M/S JYOTI FORGE AND FABRICATION	MR. B K DAS MR H P GUWALA	
<b><u>STAY MATTERS</u></b>				
35	CRP/70/2019 FIXED	ON DEATH OF BHATESHWAR BORO HIS LEGAL HEIRS - THANESWARI BORO AND 4 ORS. <b>Versus</b> M/S. NORTH EAST REFRACTORY AND MINERALS	MR A UPADHYAY MS. K JAIN MR. P UPADHYAY	MR. M TALUKDAR MS. M TALUKDAR

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LEAVE NOTE OF ADVOCATES FOR 19/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-04-2022	To	19-07-2022
3)	MR S SARMA	02-06-2022	To	28-07-2022
4)	MS. B BHUYAN	18-07-2022	To	05-08-2022
5)	MR. P K SARMA	18-07-2022	To	30-07-2022
6)	MR. R K JAIN	18-07-2022	To	20-07-2022
7)	MR. J P SARMA	18-07-2022	To	30-07-2022
8)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
9)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022
10)	MR A CHANDRAN	18-07-2022	To	29-07-2022
11)	DR. R SARMAH	19-07-2022	To	31-07-2022
12)	DR. N DEKA	19-07-2022	To	28-07-2022
13)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
14)	MR B K KAR	26-07-2022	To	06-08-2022
15)	MR. H L MAURYA	21-07-2022	To	28-07-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday,19th July 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 22**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
6	LA.App./74/2014 PART HEARD, WITH LCR THREE FILES, FIXED	ANKUR DEKA <b>Versus</b> THE COLLECTOR and ANR	MR. D DAS SR. ADV MR.S K MEDHI MR.A DAS MR. S D PURKAYASTHA MR.N DAS	MR.S C KEYAL GA, ASSAM C.G.C. ASSTT.S.G.I. MS.H TERANGPI
	<b>WITH</b>			
7	LA.App./75/2014	SANTANU PRASAD DAS <b>Versus</b> THE COLLECTOR and ANR	MR. D DAS SR. ADV MR.S K MEDHI MR.A DAS MR. S D PURKAYASTHA MR.N DAS	MR.S C KEYAL(R-2) GA, ASSAM C.G.C. MS.H TERANGPI ASSTT.S.G.I.
	<b>WITH</b>			
8	LA.App./5/2017	SMTI JYOTISIKHA TALUKDAR <b>Versus</b> THE COLLECTOR KAMRUP RURAL and ANR	MR G JALAN MR.S P DAS MR.N DAS MR.A DEKA	GA, ASSAM C.G.C. MR.C K S BARUAH

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LEAVE NOTE OF ADVOCATES FOR 19/07/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-04-2022	To	19-07-2022
3)	MR S SARMA	02-06-2022	To	28-07-2022
4)	MS. B BHUYAN	18-07-2022	To	05-08-2022
5)	MR. P K SARMA	18-07-2022	To	30-07-2022
6)	MR. R K JAIN	18-07-2022	To	20-07-2022
7)	MR. J P SARMA	18-07-2022	To	30-07-2022
8)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
9)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022
10)	MR A CHANDRAN	18-07-2022	To	29-07-2022
11)	DR. R SARMAH	19-07-2022	To	31-07-2022
12)	DR. N DEKA	19-07-2022	To	28-07-2022
13)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
14)	MR B K KAR	26-07-2022	To	06-08-2022
15)	MR. H L MAURYA	21-07-2022	To	28-07-2022